| | | | | | | | Annex | ure - 7 | | | | | | | | |
|--|--|---|--------------------|---------------------------|-----------------------------|--------------------|---|--|------------------------------|---|----------------------------|---|-----------------------|-----------------------|--------------------------------|--|
| Name of the corporate debtor: Vishal Structurals Private Limited | | | | | | | Date of commencement of CIRP: 12.03.2025 | | | | | List of creditors as on: 03.04.2025 | | | | |
| | | List of operational creditors (Government dues) | | | | | | | | | | | | | (Amount in Rs) | |
| Sr. No. | Details of Claimant Details of claim received | | | Details of claim admitted | | | | | | Amount | Amount | Amount of | Amount of claim | Remarks, if any | | |
| | Departmen t | Governm ent | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarante e | Whether related party? | % of voting share in CoC, if applicable | of continge nt claim | of any mutual dues, that may be set- off | claim not admitted | under verification | | |
| 1 | Employees State Insurance Corporation (Thane) | Governm ent of India | 26.03.2025 | 66,95,525.00 | 0.00 | Unsecured | NA | NA | No | NA | NA | NA | NA | 66,95,525.00 | Claim is under Verification | |
| 2 | Deputy Commission er of State Tax (Raigad District) | Governm ent of India | 25.03.2025 | 11,93,48,491.00 | 0.00 | Unsecured | NA | NA | No | NA | NA | NA | NA | 11,93,48,491.00 | Claim is under Verification | |
| 3 | Assistant Commission er State Tax Drug Circle 3 (District Drug) | Governm ent of India | 24.03.2025 | 1,06,000 | 0.00 | Unsecured | NA | NA | No | NA | NA | NA | NA | 1,06,000 | Claim is under Verification | |
| | TOTAL | | | 12,61,50,016.00 | 0.00 | | | | | 0.00% | 0.00% | 1 | | 12,61,50,016.00 | | |